

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:747  
ANSWERED ON:12.07.2004  
INDUSTRIES POLLUTING RIVERS  
Adityanath Yogi Shri

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether a serious problem of water pollution has arisen due to inflow of industrial discharge of various industrial units of Delhi and Uttar Pradesh and sewage disposal from sewer lines of metropolitan cities in the different rivers;
- (b) if so, whether the Government has formulated any scheme to check the same; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI NAMO NARAIN MEENA)

- (a) Yes, Sir. In Delhi, stretch of river Yamuna from Wazirabad to Okhla has been identified as a polluted river stretch. Similarly, in Uttar Pradesh eight river stretches of rivers namely, Yamuna (1 no.), Hindon (1 no.), Western Kali (1 no), Buri Yamuna (1 no.), Kali Nadi Eastern (1 no.), Gomati (1 no.) and Ganga (2 nos.) have been identified as the polluted river stretches.
- (b) The Government is implementing Centrally sponsored scheme of National River Conservation Plan to cover the pollution abatement of these rivers. The scheme has been launched for interception, diversion and treatment of sewage, construction of sewage treatment plant for treating the diverted sewage, low cost sanitation works to prevent open defecation on river banks, electric crematoria and improved wood based crematoria to conserve the use of wood. In respect of industrial effluents a scheme on setting up common effluent treatment plant is being implemented.
- (c) Under Yamuna Action Plan which is a part of National River Conservation Plan, pollution abatement works in 8 towns of UP besides Delhi have been taken up. In Delhi, a capacity to treat 30 mld has been created for treatment of sewage. In addition, Government of National Capital Territory of Delhi have also taken up works for construction of sewage treatment plants at 17 locations for treatment of 512 mld of sewage. A total of 15 common effluent treatment plants for treating industrial waste has been sanctioned out of which 3 have been completed and the remaining 12 are in various stages of completion. With regard to UP, a capacity of 818 mld sewage treatment plant has been created under Ganga, Yamuna and Gomati Action Plan. A common treatment plant for treating tannery waste mixed with sewage has been set up at Jajmau Kanpur. One common effluent treatment plant to treat the tannery waste has been set up at Unnao and one common effluent treatment plant to treat the textile dyeing effluent has been set up at Mathura. A scheme for construction of Common Chrome Recovery Plant for smaller tanneries at Jajmau Kanpur has been approved. A total of 388 industrial units have been identified in Uttar Pradesh discharging their effluents into rivers and related water course. The Central Pollution Control Board and the Uttar Pradesh Pollution Control Board have been issuing directions to the polluting industries for setting up and operation of effluent treatment plant. As a result of it the 307 units have installed effluent treatment plants and the remaining 81 units are either closed or facing legal action.